

GOVERNMENT OF INDIA
MINISTRY OF PANCHAYATI RAJ
LOK SABHA
UNSTARRED QUESTION NO. 806
ANSWERED ON 25.07.2023

SVAMITVA SCHEME

806. SHRI JAGANNATH SARKAR:

Will the Minister of PANCHAYATI RAJ be pleased to state:

- (a) whether the Government maintains a record of the number of villages in which the survey has been completed under Survey of Villages and Mapping with Improvised Technology in Village Areas (SVAMITVA) scheme;
- (b) if so, the details for the State of West Bengal and if not, the reasons therefor;
- (c) whether the Government maintains a record of the total number of people who have received property documents under SVAMITVA Scheme;
- (d) if so, the details for the State of West Bengal and if not, the reasons therefor; and
- (e) the total expenditure incurred by the Government for implementing the SVAMITVA scheme in West Bengal?

ANSWER

THE MINISTER OF STATE FOR PANCHAYATI RAJ

(SHRI KAPIL MORESHWAR PATIL)

(a) to (e) Yes Sir, the Government maintains a record of the number of villages in which the survey has been completed under Survey of Villages and Mapping with Improvised Technology in Village Areas (SVAMITVA) scheme. SVAMITVA Scheme is being implemented with the collaborative efforts of the Ministry of Panchayati Raj, State Revenue Department, State Panchayati Raj Department and Survey of India (SoI). State Governments provide property cards to the beneficiaries and also maintain the record of beneficiaries who have received property documents under the scheme. States need to sign Memorandum of Understanding (MoU) with SoI for implementation of the scheme. So far 31 States/Union Territories (UTs) have signed MoU with SoI. The State of West Bengal has not signed the MoU with the SoI and hence West Bengal is not covered under SVAMITVA scheme.
